IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF WIN HIDE PRIVATE LIMITED CIN: U19120TN2013PTC093321

Date of commencement of CIRP: 22.08.2025 (order received on 26.08.2025)

LIST OF CREDITORS AS ON 25.09.2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of operational creditors (Government dues) (Annexure-7)

Amount in Rs.

:	SI NO	Details of Claimant Date of Claim Received		Deatails of Claim admitted							Amount of any				
		Name of the Claimant	Date of Receipt	Amount Claimed	Amount of claim admitted		Amount covered by security interest	Amount covered by guarantee	party?	% of voting share in CoC, if applicable	Contigent Claim dues, t may be off	mutual		Amount of claim under verification	Remarks, if any
ſ	1	EPFO- RO Vellore	09-Sep-25	77,68,539	-	PF dues	Nil	Nil	No		Nil	Nil	-	77,68,539	
	2	Income Tax - TDS Vellore	10-Sep-25	4,49,930	4,49,930	TDS dues	Nil	Nil	No		Nil	Nil	-	-	
	- 4	GST (State Tax) - Ranipet(Sipcot)	16-Sep-25	6,30,81,394	-	GST demand	Nil	Nil	No		Nil	Nil	-	6,30,81,394	
	4	Office of Zonal Additional Drector General of Foreign Trade	22-Sep-25	45,000		Penalty under customs act	Nil	Nil	No		Nil	Nil	-	45,000	
Ī		Total		7,13,44,863	4,49,930									7,08,94,933	